THE MINISTER OF STATE IN MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) to (c) RBI has released guidelines dated 30 January, 2014 for "Early Recognition of Financial Distress, Prompt Steps for Resolution and Fair Recovery for Lenders: Framework for Revitalizing Distressed Assets in the Economy" suggesting various steps for quicker recognition and resolution of stressed assets. The Framework in the guidelines to Scheduled Commercial banks excluding Regional Rural Banks, provides for centralised reporting and dissemination of information on large credits; early formation of a lenders' committee with timelines to agree to a plan for resolution; incentives for lenders to agree collectively and quickly to a plan - better regulatory treatment of stressed assets if a resolution plan is under way, or accelerated provisioning if no agreement can be reached; improvement in current restructuring process; independent evaluation of large value restructurings mandated, with a focus on viable plans and a fair sharing of losses (and future possible upside) between promoters and creditors; more expensive future borrowing for borrowers who do not co-operate with lenders in resolution and more liberal regulatory treatment of asset sales.

Restriction of cash withdrawal limit in Banks

212. DR. ANIL KUMAR SAHANI: Will the Minister of FINANCE be pleased to state:

(a) whether customers are not being allowed to withdraw cash for more than 5000 rupees at Dumri Kalan Branch of Punjab National Bank located in Sitamarhi district of Bihar;

(b) if so, whether in spite of no ATM facility, the Branch has not put the restriction on cash withdrawal uniformly by allowing it to few influential customers;

(c) If so; the reasons therefor and the action taken against such unethical policy;

- (d) the time by which ATM facility will be started at the branch; and
- (e) the steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) to (e) Punjab National Bank has informed that there is no restriction on cash withdrawal at Dumri Kalan, located in Sitamarhi Distt. of Bihar and no preferential treatment is given to any customer for cash withdrawal. ATM facility at the branch is likely to be made operational by end of August, 2014.

Unclaimed deposits of banks

213. SHRI AVINASH RAI KHANNA: Will the Minister of FINANCE to be pleased to state:

(a) the amount lying unclaimed in the banks as on date, bank-wise;

(b) the steps being taken by the banks to give this amount to the rightful claimants; and

(c) in what manner Government is planning to utilise the amount?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) The total amount of unclaimed deposits (more than 10 years old) lying with all Scheduled Commercial Banks (SCBs), as per Form IX submitted by them at the end of December 31, 2013 is \gtrless 51,24,98,11,927.00. The bank-wise details of unclaimed deposits lying with the Scheduled Commercial Banks are given in Statement (*See* below).

(b) Reserve Bank of India (RBI) vide its circulars dated August 22, 2008 and February 7, 2012, advised banks to play a more pro-active role in finding the whereabouts of the account holders whose accounts have remained inoperative and the banks have also been advised to display the list of unclaimed deposits/inoperative accounts which are inactive/inoperative for ten years or more, on their respective websites and also to keep their websites updated at regular intervals. Further, the banks have been advised to put in place a Board approved policy on classification of unclaimed deposits; grievance redressal mechanism for quick resolution of complaints; record keeping; and periodic review of such accounts.

(c) Pursuant to the enactment of the Banking Laws (Amendment) Act, 2012, Section 26 A has been inserted in the Banking Regulation Act, 1949, which *inter-alia*, empowers RBI to establish the "Depositor Education and Awareness Fund". In term of Section 26 A (4) of the Act, "The Fund shall be utilised for promotion of depositors' interests and for such other purposes which may be necessary for the promotion of depositors' interests as may be specified by the Reserve Bank from time to time." RBI has since established The Depositor Education and Awareness Fund.

Statement

Sl.No.	Name of the Bank	Total Un	TOTAL Unclaimed Deposits	
	Nationalised Banks	No. of A/cs	Amount (in INR)	
1	2	3	4	
1.	Allahabad Bank	79,614	49,44,16,226	
2.	Andhra Bank	4,58,009	97,71,63,257	
3.	Bank of Baroda	3,45,222	2,45,94,57,118	
4.	Bank of India	1,13,642	20,39,87,229	
5.	Bank of Maharashtra	1,43,456	37,36,38,353	

Bank-wise details of unclaimed deposits (more than 10 years old)- As on 31.12.2013

1	2	3	4
6.	Canara Bank	23,43,643	6,03,64,52,009
7.	Central Bank of India	2,85,757	49,22,00,307
8.	Corporation Bank	5,10,318	17,73,34,116
9.	Dena Bank	3,29,601	1,35,36,62,112
10.	Indian Bank	2,70,841	66,94,16,990
11.	Indian Overseas Bank	9,60,310	1,98,85,13,448
12.	Oriental Bank of Commerce	2,45,260	1,74,28,20,259
13.	Punjab National Bank	11,26,687	41,25,534
14.	Punjab & Sind Bank	1,04,649	44,05,23,000
15.	Syndicate Bank	6,00,035	80,11,91,160
16.	Union Bank of India	12,68,039	4,73,77,71,641
17.	United Bank of India	2,83,122	69,13,20,957
18.	UCO Bank	81,464	24,03,81,471
19.	Vijaya Bank	2,60,264	83,77,80,066
	TOTAL Nationalised Banks	98,09,933	24,72,21,55,253
State E	anks of India and Associates		
1.	State Bank of India	21,44,661	11,89,22,18,641
2.	State Bank of Bikaner&Jaipur	3,77,227	1,85,99,12,153
3.	State Bank of Hyderabad	95,017	18,68,39,004
4.	State Bank of Mysore	1,54,450	41,48,46,576
5.	State Bank of Patiala	59,971	25,28,74,582
6.	State Bank of Travancore	65,763	9,32,65,149
	TOTAL SBI Group	28,97,089	14,69,99,56,105
	Other Public Sector Banks		
1.	IDBI Bank Ltd	2,33,827	2,40,54,48,384
	TOTAL Other Public Sector Banks	2,33,827	2,40,54,48,384
	TOTAL Public Sector Banks	1,29,40,849	41,82,75,59,742
Private	Sector Banks		
1.	Axis Bank Ltd	5,282	6,23,03,540
2.	Development Credit Bank Ltd	28,140	26,29,31,448
3.	HDFC Bank Ltd	12,045	18,20,82,543
4.	ICICI Bank Ltd	2,44,068	1,27,71,52,414
5.	Indusind Bank Ltd	3,177	13,35,78,143
6.	Kotak Mahindra Bank Ltd	408	47,91,913
7.	The Catholic Syrian Bank Ltd	2,01,723	4,92,7,323
8.	City Union Bank Ltd	8,130	2,11,02,678
9.	The Dhanalakshmi Bank Ltd	1,096	1,.7,06,045
10.	The Federal Bank Ltd	1,21,817	57,04,46,978

Written Answers to

1	2	3	4
11.	ING Vysya Bank Ltd	1,91,096	65,57,66,528
12.	The Jammu and Kashmir Bank Ltd	36,247	7,06,03,542
13.	The Karnataka Bank Ltd	1,37,383	37,52,48,492
14.	The Karur Vysya Bank Ltd	92,895	6,77,48,700
15.	The Lakshmi Vilas Bank Ltd	15,322	6,42,06,190
16.	The Nainital Bank Ltd	20,792	5,72,52,020
17.	The Ratnakar Bank Ltd	8,521	4,22,14,552
18.	The South Indian Bank Ltd	62,759	28,33,37,627
19.	Tamilnadu Mercantile Bank Ltd	3,26,698	30,13,86,955
	TOTAL- Private Sector Banks	15,17,599	4,49,20,77,631
Foreign	Banks		
1.	AB Bank	1	37,9
2.	Abu Dhabi Commercial Bank	53	16,99,452
3.	BNP Paribas	47	53,92,087
4.	Bank of America	570	4,27,24,943
5.	Bank of Bahrain & Kuwait	644	63,65,811
6.	Bank of Ceylon	459	44,74,979
7.	Bank of Nova Scotia	122	54,66,105
8.	Bank of Tokyo-Mitsibishi UFJ Ltd.	453	1,34,55,993
9.	Barclaya Bank	12	2,58,865
10.	China trust Commercial Bank	17	3,71,554
11.	Citibank	19,684	4,14,74,42,690
12.	Credit Agricole Corporate & Inv. Bank	11	1,54,190
13.	Deutsche Bank	177	1,51,24,0
14.	The Hongkong & Shanghai Banking Corp. Ltd.	2,716	15,15,21,427
15.	Mashreq bank	442	49,45,101
16.	HSBC Bank Oman S.A.O.G	315	85,63,552
17.	Shinhan Bank	8	2,47,700
18.	Societe Generale	3	39,708
19.	Standard Chartered Bank	69,475	47,69,66,646
20.	State Bank of Mauritius	47	92,657
21.	State Bank of Scotland	1,246	4,48,29,178
	TOTAL Foreign Banks	96,502	4,93,01,74,554
	GRAND TOTAL All Commercial Banks	1,45,54,950	51,24,98,11,927